Annexure-8

Name of the corporate debtor: SHREE SANT KRIPA APPLIANCES PRIVATE LIMITED in CIRP

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

(a throate in 1)														
SI.	Name of creditor	Details of claim rec	eived	Details of claim admitted						Amount	Amount of	Amount	Amount of claim	Remarks, if any
No									of	any mutual	of claim	under verification		
										contingent	dues, that	not		
			1							claim	may be set	admitted		
		Date of receipt	Amount claimed		Nature of claim	Amount	Amount	Whetehr	% of		off			
				claim		covered	covered by	related	voting		on			
				admitted		by	guarantee	party?	share in					
						security			CoC					
						interest								
1	Sach Telecom Private Ltd.	13-11-2025	32,61,84,678	0	Supplier, dealer	No	No	No	NA	0	0	0	32,61,84,678	interest Rs. 212123621-
					11 /									Court Case
_	SBICAP Trustee Company Ltd.	13-11-2025	3,84,763	2.54.000	Service provider	No	No	No	NA	0			20.762	Penal interest of Rs. 30763
4	SBICAP Trustee Company Ltd.	13-11-2023	3,84,763	3,34,000	Service provider	NO	NO	NO	INA	1	0		30,703	Penal interest of Rs. 30/63
3	Smartpaddle Technology Pvt Ltd.	12-11-2025	1,89,30,736	0	Supplier, dealer	No	No	No	NA	0	0	0	1,89,30,736	interest on delayed
														payment claimed
			34,55,00,177	3,54,000								0	34,51,46,177	•

Rs. 22,62,757 have been claimed by Mobicloud Technologies Pvt. Ltd. Form B is yet to be received